

**(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)**

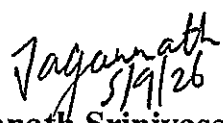
No. K-13021/03/2026-US.I

Government of India  
Ministry of Law & Justice  
Department of Justice  
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,  
New Delhi-110 011, Dated: 05<sup>th</sup> September, 2026.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Dr. Justice Pushpendra Singh Bhati, Judge of the Rajasthan High Court, to be Chief Justice of the Jammu and Kashmir and Ladakh High Court, with effect from the date he assumes charge of his office.

  
(Jagannath Srinivasan)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road,  
**New Delhi**

No. K-13021/03/2026-US.I

Dated: 05.09.2026.

**Copy to:-**

1. Dr. Justice Pushpendra Singh Bhati, Judge of the Rajasthan High Court through the Registrar General, Rajasthan High Court, Jodhpur.
2. The Principal Secretary to Lt. Governor, Union Territory of Jammu and Kashmir, Jammu/Srinagar.
3. The Secretary to the Lt. Governor, Union Territory of Ladakh, Leh.
4. The Secretary to the Chief Justice, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.
5. The Chief Secretary, Government of Jammu & Kashmir, Jammu/Srinagar.
6. Pr. Secretary to the Lt. Governor, Government of Ladakh, Leh-Ladakh.
7. The Registrar General, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.
8. The Pr. Secretary to Government, Finance Department, Union Territory of Jammu & Kashmir, Jammu/Srinagar.
9. The Secretary Finance, Administration of UT of Ladakh.
10. The Secretary to the Governor of Rajasthan, Jaipur.
11. The Secretary to the Chief Minister of Rajasthan, Jaipur.
12. The Secretary to Chief Justice of the Rajasthan High Court, Jodhpur.
13. The Chief Secretary, Government of Rajasthan, Jaipur.
14. The Registrar General of the Rajasthan High Court, Jodhpur, Rajasthan.
15. The Accountant General, Rajasthan, Jaipur.
16. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
17. PS to the Principal Secretary to the Prime Minister, Prime Minister's Office, Seva Teerth, New Delhi.
18. Registrar (Conf.), Supreme Court of India, Room Nos. 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi - 110001.
19. PS to MoS, L&J (I/C) / PPS to Secretary (Justice).
20. Technical Director, NIC, Department of Justice, with a request to upload the Notification on the website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
05/09/2026

**(Prem Chand)**

Under Secretary (Appointments-I)

Tel: 23382978